

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:655  
ANSWERED ON:23.11.2009  
CHINESE TELECOM EQUIPMENT  
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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the equipment imported from China are being used in the telecom sector without security clearances;
- (b) if so, the details thereof and the corrective steps being taken by the Government in this regard;
- (c) whether the Government has taken up the matter and issued guidelines to telecom service providers in view of the country's internal security concerns; and
- (d) if so, the details thereof and the response of the telecom companies in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : The import of 'Mobile Handsets' without International Mobile Equipment Identity (IMEI) Number or with all Zeroes IMEI and 'CDMA mobile phones' without Electronic Serial Number (ESN) / Mobile Equipment Identifier (MEID) or with all Zeroes as ESN / MEID has been prohibited.

Further, with a view to protect vital telecom network, Department of Telecommunications has issued instructions to Bharat Sanchar Nigam Ltd. (BSNL) to use telecom equipment after security audit to the effect that networks and its elements are free from any trapdoors/black boxes/ malwares and are not susceptible to remote hacking, irrespective of origin of manufacturing, before operationalisation.